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CHINESE PROPAGANDA FOR TIBETANS

191. Shri N. SRI RAMA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that the Chinese have adopted the tactics of sending Tibetan leaders to India with propaganda leaflets depicting and offering better life for the Tibetans returning from India?

MINISTER OF EXTERNAL THE AFFAIRS (SARDAR SWARAN SINGH): It has come to the notice of Government that some propaganda leaflets have been sent by Chinese authorities in Tibet to Tibetan refugees in India either through the post or through border inhabitants. These leaflets exhort Tibetan refugees to return to Tibet and contain various promises, like freedom from reprisals and security of life, free medical treatment, payment of travel expenses, nonconfiscation of personal property etc. in regard to refugees intending to return to Tibet. The Government is, however, unaware of any Tibetan leaders having been sent to India with such propaganda leaflets.

192. [Transferred to the 4th December, 1964.]

†Average income and expenditure of middle class family

86. Shri DEOKINANDAN NARA-YAN: Will the Prime Minister be pleased to state the average income and the average expenditure of a middle class family in India?

THE PRIME MINISTER (SHRI LAL BAHADUR): No all-India estimates of the average income and the average expenditure of middle class families have been prepared. However, such estimates for middle class families in 45 cities and towns have been compiled and published by the Central Statistical Organisation in its Report on the Middle Class Family Living Survey 1958-59 (Volume I), copies of which are available in Parliament Library.

ENQUIRY RE CALLING ATTENTION NOTICE ON THE CEYLON INDIANS PROBLEM

SHRI S. S. MARISWAMY (Madras): Sir, I gave a call attention notice on the Ceylon Indians problem. I have not heard anything about it. It is a very serious matter.

MR. CHAIRMAN: You will hear in due course. You have had three or four questions. You will hear about that also in due course.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

STATEMENT MADE BY SHRI G. V.

KETKAR REGARDING THE PLAN OF

NATHURAM GODSE TO ASSASSINATE

MAHATMA GANDHI

Shri A. D. MANI (Madhya Pradesh): Sir, may I, with your permission, call the attention of the Minister of Home Affairs to the statement made by Shri G. V. Ketkar, former editor of Kesari, on November 11, 1964, at Poona, regarding the plan of Nathuram Godse to assassinate Mahatma Gandhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, so far as the call attention notice is concerned, may I mention that the Home Minister has gone to Orissa and is returning by about 12:30 or 1 o'clock today. Can I claim your indulgence and the indulgence of this House that he may be allowed to make the statement a little later, say at 4 o'clock?

MR. CHAIRMAN: At 2:30?

Shri JAISUKHLAL HATHI: At 4 o'clock, Sir, to be on the safe side.

SHRI BHUPESH GUPTA: As you allow the Home Minister to make the statement, we shall be supplied with

[†]Transferred from the 18th November, 1964.

a copy of the statement which the Maharashtra Chief Minister has made on the subject.

SHRI JAISUKHLAL HATHI: shall make that clear at 4 o'clock.

SHRI P. RAMAMURTI: The suggestion that even before that statement is made, we can keep the copies ready.

Shri BHUPESH GUPTA: We should be supplied with copies . . .

Mr. CHAIRMAN: You have made the suggestion. Why do you repeat?

SHRI BHUPESH GUPTA: The only thing is, we have not been told whether we are going to be given this thing. The Maharashtra Chief Micister made a statement and we are entitled to have a copy of the statement.

SHRI AKBAR ALI KHAN: Sir, may I make the suggestion that this question may be taken up tomorrow?

Mr. CHAIRMAN: We will take it up at 4 o'clock. The Home Ministe. will be here and will be replying.

ENQUIRY RE CALLING ATTEN-TION NOTICE ABOUT THE STATE-MENTS MADE BY REV. MICHAEL SCOTT ON NAGALAND

SHRI A. D. MANI (Madhya desh): Sir, since the Prime Minister is here, I wanted to raise a motion on Nagaland regarding which I have given a call attention notice. Michael Scott has been making more and more damaging statements cluding the one today that whatever we had done in Nagaland is the antithesis of the policies of India. would like the Prime Minister to say whether Rev. Michael Scott has been accepted by us as a sort of a teacher who can lecture to us about the values that we have and whether he should continue as a member of the peace mission in Nagaland.

THE PRIME MINISTER MINISTER OF ATOMIC ENERGY (SHRI LAL BAHADUR): I thought triat on this there was a call attention motion. So it should be in fact discussed then. I might inform the hon. Member that we cannot entirely go by what appears in the newspapers —though generally it is correct because when he made his first statement in Kohima, I did say in a public meeting, in fact I criticised him for that statement and said that he should not have done so; next day he sends me a letter and says that he was most surprised to read what I said at the meeting and says that it was entirely and wholly incorrect. In these circumstances it would not be advisable neither for me nor perhaps for this House to go by each and every word of what appears in the newspapers. But in a general way when we discuss this question we could take that also into consideration.

SHRI BHUPESH GUPTA: Since the matter has been pending before the Government and we have not had any opportunity to express our opinion or to know the opinion of the Government on the matter formally on the floor of the House, why should it not be possible for the Prime Minister to tell us exactly in what manner Rev. Michael Scott is proceeding in the matter, whether he accepts the simple fact that the Nagas form part of India, whether he has accepted this simple fact apart from what the Press or may not have said. About alleged statement, we should like to know the position because if he does not accept that position, he has locus standi in the negotiations. he does accept the position, we can understand some kind of thing being done by him.

MR. CHAIRMAN: You will have occasion to say all this when we discuss this question.